

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT-I, MUMBAI BENCH**

**Item No. 7**

**CA 154/2023 IN CP/3638(MB)2018**

CORAM:

**SH. H. V. SUBBA RAO**

**MS. ANU JAGMOHAN SINGH**

**HON'BLE MEMBER (JUDICIAL) HON'BLE MEMBER (TECHNICAL)**

**ORDER SHEET OF THE HEARING ON 19.04.2023**

NAME OF THE PARTIES: **Union of India**

**VS**

**Infrastructure Leasing and Financial  
Services Ltd. &**

Section 241-242 of the Companies Act, 2013

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**ORDER**

Mr. Aditya Sikka Ld. Counsel appearing for the Union of India is present and Mr. Animesh Bisht a/w Ms. Drishti Das and Ms. Roma Bhojani i/b Cyril Amarchand Mangaldas for the Applicant is present.

**CA 154/2023**

The application is filed for early listing of IA 1192/2020, IA 16/2021, CA 209/2021, CA 1192/2020, IA 15/2021, IA 61/2022, CA 369/2020, CA 1411/2020, IA 40/2023. Since the Judicial Member is holding additional charge of Court Room No. III and also on account of ensuing summer vacation from 19.05.2023, the above application cannot be considered. Accordingly, the same is dismissed.

**Sd/-**

**ANU JAGMOHAN SINGH  
MEMBER (TECHNICAL)**

**Sd/-**

**H. V. SUBBA RAO  
MEMBER (JUDICIAL)**

Jagdish